

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 140

CP No. 65/Chd/J&K/2021

IN THE MATTER OF
Mohamad Ishaq Zaroo

...

Petitioner

Versus

Green Land Cements Pvt Ltd.

...

Respondent

Under Section: 241, 242, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer